

सरकारी आवासों का आवंटन किया गया है ; और

(घ) सरकार उन कर्मचारियों से जिनके अपने स्वयं के मकान हैं, सरकारी आवासों को खाली कराने के लिये क्या कार्यवाही करने का विचार रखती है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्मनारायण सिंह) :

(क) से(ग) आवश्यक सूचना एकत्र की जा रही तथा सभा पटल पर रख दी जायेगी ।

(घ) अपने मकान रखने वाले सरकारी कर्मचारी सरकारी बस के पात्र हैं । ऐसे कर्मचारियों से सरकारी बस को खाली कराने का प्रश्न ही नहीं उठता ।

Unauthorised Construction of Government land in Delhi

214. SHRI DINESH GOSWAMI:
SHRI NARASINGHA
PRASAD NANDA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have taken note of the largescale unauthorised land grabbing and construction of unauthorised colonies in the different parts of the Capital giving rise to clusters of Jhuggis, shops, markets involving slum conditions;

(b) if so, what are the details of the land grabbing and unauthorised colonies taken note of by Government during the last three years indicating their locations and the areas involved; and

(c) what steps Government have taken to get the unauthorised occupation of public land vacated?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c) There have been cases of unauthorised occupation of Government land in certain areas but

no detailed survey thereof during the last three years has been carried out. No reports of large-scale construction of unauthorised colonies on Government land have, however, been received. The Land & Development Officer and the Delhi Development Authority have reported that action is taken against encroachments on Government land when noticed.

खाद्य तेलों के उत्पादन में गिरावट

215. श्री नागेश्वर प्रसाद शाही :
क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खाद्य तेलों का उत्पादन जो दिसम्बर, 1980 में 70,000 टन था, जनवरी, 1981 में घट कर 60,000 टन रह गया और फरवरी 1981 में 55,000 टन हो गया है ; और

(ख) यदि हां, तो इसके क्या कारण हैं तथा देश में खाद्य तेलों का उत्पादन बढ़ाने के लिये सरकार क्या उपाय कर रही है ?

नागरिक पूर्ति मंत्रालय में उपमंत्री (श्री ब्रज मोहन महन्ती) : (क) दिसम्बर, 1980, जनवरी, 1981 तथा फरवरी, 1981 के वनस्पति के उत्पादन के आंकड़े क्रमशः 69,571, 65,190 तथा 63,348 मी० टन है ।

(ख) सरकार, वनस्पति के उत्पादन में सुधार लाने के लिये कई उपाय करती रही है, जैसे भारतीय राज्य व्यापार निगम से वनस्पति उद्योग को आयातित तेलों की नियमित आपूर्ति करना और संबंधित प्राधिकारियों से समय-समय पर तात्कालिक स्थापित करना, ताकि वनस्पति उद्योग को कोयला, बिजली आदि जैसे दूसरे आदानों की नियमित आपूर्ति सुनिश्चित की जा सके । इसके फलस्वरूप

1979-80 में वनस्पति का उत्पादन 6.18 लाख मी० टन से बढ़ कर 1980-81 में लगभग 7.40 लाख मी० टन तक पहुँच गया है।

Increase in the allotment of wheat quota of Karnataka

216. SHRIMATI MONIKA DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government has recently received any request from the Karnataka Government for enhancement of wheat quota to the state; and

(b) if so, what is Central Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) and (b) Request has been received from the Government of Karnataka for increasing their wheat quota. Keeping in view the overall availability position of wheat in the National Stock, the State Government was allotted 1,000 tonnes additional wheat during each of the months of January, February and March, 1981, over the allotment made in the month of December, 1980 for the public distribution system.

Demands made by primary teachers of Guru Nanak Girls Higher Secondary School, Subzi Mandi

217. SHRI HARKISHAN SINGH SURJEET: Will the Minister of EDUCATION be pleased to state:

(a) whether Government's attention has been drawn to the demands made by the primary teachers working in the Guru Nanak Girls Higher Secondary School, Subzi Mandi, Delhi against the denial of legitimate benefit of selection grade to them;

(b) if so, what are the details thereof; and

(c) what action Government have taken in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir,

(b) and (c) According to the information received from the Delhi Administration, there are three Selection grade posts for primary teachers in Guru Nanak Higher Secondary School, Subzi Mandi and there were 14 Assistant Teachers on the staff in the category of Assistant Teachers. Due to two High Court judgments pronounced in respect of determining the seniority of Assistant Teachers and subsequent stay order granted by the Hon'ble Supreme Court, the seniority of Assistant Teachers of this school could not be finalised by the Management. Hence, selection grade could not be awarded to the primary school teachers. Selection grade cases will be processed after receiving the judgment of the Hon'ble Supreme Court.

Allocation of wheat to Punjab

218. SHRI HARKISHAN SINGH SURJEET: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the difficult situation in Punjab arising from inadequate wheat allocations from the Central pool;

(b) whether Government's attention has also been drawn to the widening gap between actual demand and supply of wheat in Punjab State; and

(c) if so, what steps have been taken by the Central Government to increase the allocations?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMLA KUMARI): (a) to (c) Demand for higher allotment of wheat have been received from Punjab Government. The State Government is being allotted wheat for the Public Distribution System and the Roller